Written Answers to		[26 June, 2019]				Unstarred Questions			213
1	2	3	4	5	6	7	8	9	10
Manipur	9.9	17.8	11.6	11.1	12.3	11.4	10.2	15.9	11.6
Meghalaya	0.3	0.9	0.6	5.6	8.9	6.7	1.3	1.9	1.5
Mizoram	5.9	8.3	6.5	12.7	17.7	14.4	8.8	13.3	10.1
Nagaland	19.0	33.4	21.6	16.5	36.4	21.1	18.3	34.4	21.4
Odisha	7.4	5.3	6.9	7.3	12.7	8.3	7.3	6.3	7.1
Punjab	7.4	10.3	7.8	6.5	13.5	7.7	7.0	11.7	7.8
Rajasthan	5.8	1.2	4.5	6.8	9.9	7.2	6.0	2.3	5.0
Sikkim	2.0	3.9	2.7	4.2	9.9	5.8	2.6	5.2	3.5
Tamil Nadu	8.8	6.1	7.9	6.5	9.0	7.2	7.8	7.2	7.6
Telangana	7.2	5.0	6.5	8.5	12.6	9.4	7.7	7.2	7.6
Tripura	6.1	7.9	6.3	6.0	19.7	8.7	6.1	11.6	6.8
Uttarakhand	6.7	7.6	6.9	7.1	23.8	9.5	6.8	10.7	7.6
Uttar Pradesh	6.2	1.5	5.5	9.6	10.5	9.7	6.9	3.1	6.4
West Bengal	4.3	1.7	3.8	6.7	6.0	6.5	5.0	3.2	4.6
Andaman and Nicobar Islands	6.5	39.0	14.7	3.4	47.1	17.4	5.3	42.8	15.8
Chandigarh	3.9	1.3	3.5	5.2	21.2	9.2	5.2	20.8	9.0
Dadra and Nagar Ha	veli 1.2	0.0	0.7	0.1	0.0	0.1	0.6	0.0	0.4
Daman and Diu	8.3	0.0	6.2	2.3	4.3	2.6	3.0	3.3	3.1
Lakshadweep	11.2	26.6	13.3	13.2	56.5	25.3	12.5	50.5	21.3
Puducherry	5.8	37.3	10.4	8.0	17.6	10.3	7.2	21.7	10.3
Total (All India)	5.8	3.8	5.3	7.1	10.8	7.8	6.2	5.7	6.1

Source: National Sample Survey 2017-18.

Rise in unemployment rate

573. SHRI RAM KUMAR KASHYAP: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the unemployment rate rose to 7.2 per cent in February 2019, the worst in 28 months and the labour force is down 25.7 million since September, 2016 and the number of employed persons has declined by 18.3 million in the same period;
 - (b) if so, the reasons therefor;

- (c) the total number of employed persons in February, 2017 and 2019; and
- (d) the details of measures taken to create more job opportunities to bring down unemployment?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) As per the results of Periodic Labour Force Survey (PLFS) conducted by National Sample Survey Office, Ministry of Statistics and Programme Implementation during 2017-18, the estimated Labour Force Participation Rate (LFPR), Worker Population Ratio (WPR) and Unemployment Rate (UR) on usual status (ps+ss) basis for the persons of all ages in the country is given below:—

Year	2017-18*	2011-12		
	(PLFS)	(NSS 68th round)		
Labour Force Participation Rate	36.9	39.5		
Worker Population Ratio	34.7	38.6		
Unemployment Rate	6.1	2.2		

*For comparability, the results of the PLFS with earlier rounds of NSS surveys need to be understood in the context with which the survey methodology and sample selection has been designed.

(d) Government has taken various steps for generating employment in the country like encouraging private sector of economy, fast-tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Deendayal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM).

Pradhan Mantri Rojgar Protsahan Yojana has been launched by the Ministry of Labour and Employment for incentivising employers for promoting employment generation. Under this scheme, Government is paying entire employer's contribution (12% or as admissible) towards EPF and EPS for all eligible new employees for all sectors for 3 years.

Pradhan Mantri Mudra Yojana (PMMY) has been initiated since April, 2015 by Government for facilitating self-employment. Under PMMY collateral free loans upto \ref{total} 10 lakh, are extended to small/micro business enterprises and to individuals to enable them to setup or expand their business activities.

Pradhan Mantri Kaushal Vikas Yojana (PMKVY) is the flagship scheme of the Ministry of Skill Development and Entrepreneurship (MSDE). The objective of this Skill Certifica-

tion Scheme is to enable a large number of Indian youth to take up industry-relevant skill training that will help them in securing a better livelihood.

Government has implemented the National Career Service (NCS) Project which comprises a digital portal that provides a nation-wide online platform for the job seekers and employers for job-matching in a dynamic, efficient and responsive manner and has a repository of career content for job seekers.

Registration of labourers of unorganised sector

†574. SHRI RAKESH SINHA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is a plan for the registration of labourers of unorganised sector, who move to various States for work rendering their work unstable;
- (b) whether Government is contemplating on providing any work card to such labourers to safeguard them from the exploitation of contractors; and
- (c) whether Government has taken any steps to provide education to the children of the labourers especially to migrant labourers, as their education is mostly at risk?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Government has approved a proposal for creation of a National Database for unorganized workers. This data base shall be seeded with Aadhaar and accessible through Aadhaar number. This will be shared with various Ministries/Departments of the Central and State Governments for delivering the social security and welfare schemes.

(c) In order to safe guard the interests of the migrant workers, the Government has enacted Inter State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 which, *inter-alia*, provides for payment of minimum wages, journey allowance, displacement allowance, residential accommodation, medical facilities and protective clothing etc. to the eligible inter-state migrant workers. In addition, to improve their literacy/education, the Right to Education Act was enacted on 4 August, 2009, which describes the modalities of the importance of free and compulsory education for children between 6 and 14 years age.

Measures to check unemployment

575. SHRI D. KUPENDRA REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

[†]Original notice of the question was received in Hindi.